



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 6032/2020
(SWP No.662/2004)

Tuesday, this the 2nd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd, Jamshed, Member (A)**

Harish Singh Bali (25 yrs.), S/o Mir Chand Bali, R/o Sujmatna,
Tehsil Banihal, District Doda.

..Applicant
(None for applicant)

Versus

1. The State of J&K, through Commissioner/Secretary Home, New Secretariat, Jammu.
2. The Director General of Police, J&K State, Jammu.
3. The Inspector General of Police, Udhampur Doda Range, Jammu.
4. The Inspector General of Police, Udhampur-Doda Range, Jammu.
5. The Superintendent of Police, Ramban-Udhampur Range.
6. The Commandant Armed, 6th Battalion Doda.

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The respondents initiated steps for appointment to the post of Constable in the Indian Reserve Police (IRP) in the year 2003. The applicant took part in the process but his name did not figure in the select list displayed on 31.10.2003. He filed SWP No.662/2004 before the Hon'ble High Court of Jammu &



Kashmir by raising several contentions. One of it, is that the reservation in favour of local candidates was not implemented strictly.

2. The respondents filed a counter affidavit, which is a bit incomplete.

3. In view of re-organization of the State of Jammu, the SWP has since been transferred to this Tribunal and renumbered as T.A. No.6032/2020.

4. Today, there is no representation for the applicant. We heard the arguments of Mr. Sudesh Magotra, learned Deputy Advocate General and perused the record.

5. The recruitment to the post of Constable took place way back in the year 2003. Except stating that he was otherwise qualified and entitled to be selected, the applicant did not point out any serious violation of the prescribed procedure.

6. We do not find any merit in this T.A. and it is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 2, 2020

/sunil/ankit/shakhi

